

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP39/16	TP160/ 17	Hearing	391/ 394	Kwality Breedings Forms Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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① Bharamappa Bole
&
Atul Kulkarni.
Mob. 9945116108.

Petitioner

② Suhas Gowda.

Proxy for ROC

Counsel for petitioner is present. Report of ROC is filed. Assistant from OL office is present. He reported that OL has already filed his report and that there is no objection from the side of OL for approving the Scheme. However, ROC has raised some objection and the counsel for petitioner is directed to comply the same.

List it on 23.08.2017.

MEMBER (J)

MEMBER (T)